

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

BA NO.2765 OF 2020

(CRIME NO 1069/2020 OF ANCHALUMMOODU POLICE STATION, KOLLAM  
DISTRICT)

Petitioner :

Chowdhury Sujit Chandra, aged 32 years,  
S/o.Subas Chowdhury,  
Residing at C/o.Santhosh Rajan,  
Rino Villa, Inchavila.P.O.,  
Perinad, Kollam District, Pin-691601.

By Adv. Sri Dinesh Mathew J Murikan

Respondent :

State of Kerala, Represented by the Public Prosecutor,  
High Court of Kerala, Ernakulam, Kochi-682 031

By P.P. Sri.B.JAYASURYA (SR) & C.K.PRASAD

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 15.05.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**P.V.KUNHIKRISHNAN, J**

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B.A.No. 2765 of 2020  
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Dated this the 15<sup>th</sup> day of May, 2020

**O R D E R**

The learned counsel for the petitioner submitted that, he wants to withdraw the bail application. Therefore, this bail application is dismissed as withdrawn.

**P.V.KUNHIKRISHNAN, JUDGE**

VPK